Circular No 205/3/2017-SERVICE TAX
F. No. 137/155/2012- SERVICE TAX (PART II)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs
Service Tax Wing

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New Delhi, dated the 27th March, 2017

To
All Principal Chief Commissioners/Chief Commissioners of Central Excise/Service Tax
Principal Directors General/Directors General of Goods and Service Tax/
Central Excise Intelligence/Systems and Data Management/Audit/ Tax Payer Services/
Performance Management
Chief Commissioner AR CESTAT
All Principal Additional Directors General/ Additional Directors General (Audit)
All Principal Commissioners/Commissioners of Central Excise/ Service Tax

Madam/ Sir,

Sub: Extension of e-payment deadline and of banking hours

The Reserve Bank of India has issued instructions vide Notification RBI/2016-17/250 dated 16th March 2017 wherein it has been decided that all agency banks shall keep the counters of their designated branches conducting government business open up to 6:00 pm on March 30, 2017, and up to 8:00 p.m. on March 31, 2017. All electronic transactions would, however, continue till midnight of March 31, 2017.

2. Thus the assessees can make e-payment till the midnight of March 31, 2017.

3. It is requested that Trade Notices may be issued to publicize the extended e-payment hours as well as the extended banking hours.

Yours faithfully

Dr. Sreepravathy S.I.
Under Secretary, Service Tax